

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.2/7/HDB/2020
NAME OF THE COMPANY	Dharti Dredging and Infrastructure Ltd
NAME OF THE PETITIONER(S)	Federal Bank
NAME OF THE RESPONDENT(S)	Dharti Dredging and Infrastructure Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

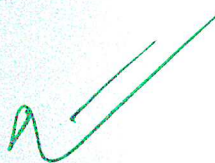
Learned counsel for the Financial Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

Learned counsel for the Financial Creditor submits that OTS proposal is received from the Corporate Debtor and he seeks two weeks' time.

Matter stands adjourned to 23.04.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL